



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,6th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**DIVISION BENCH-I WILL SIT AFTER RISING
OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./71/2021 CAVT. NO.05132/021, WA/63/2020 (Disposed),B/O	THE INDIAN INSTITUTE OF BANK MANAGEMENT AND 3 ORS Versus AMULYA KUMAR GOSWAMI	MR. K SINGHA MR. K M MAHANTA	MR. R MAZUMDAR FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021
9)	MR J DAS	06-09-2021	To	10-09-2021



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	I.A.(Civil)/1031/2020 B/O in WA/2110/2020 WITH WA/2110/2020 (Filing Number) WITH I.A.(Civil)/4292/2020 (Filing Number)	UNION OF INDIA AND 4 ORS Versus SHRI AKULI MIPI AND 4 ORS UNION OF INDIA AND 4 ORS Versus SHRI AKULI MIPI AND 4 ORS UNION OF INDIA AND 4 ORS Versus SHRI AKULI MIPI AND 4 ORS	ASSTT.S.G.I.	GA, AP
17	WA/191/2021 B/O	MEENHAZ UDDIN BARBHUIYA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, GHC

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
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4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM.

**RESPECTIVE DIVISION BENCH - I AND DIVISION
BENCH - II WILL SIT AFTER RISING OF THIS BENCH.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT			
1 CRL.A(J)/46/2018	PHALIT PAIK Versus THE STATE OF ASSAM	MR. U CHOUDHURY, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	Cont.Cas(C)/247/2021 FIXED	MANOJ KALITA Versus M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	
33	WP(C)/4416/2021 B/O	M/S AGNI SHANTI BUILDTECH (P) LTD AND ANR Versus NBCC (INDIA) LTD AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, ISI SC, NBCC
34	WP(C)/4421/2021 B/O	ARSS-TECHNOCOM PRIYASHI AASHI (JV) Versus THE UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
	WITH I.A.(Civil)/1367/2021 in WP(C)/4421/2021	ARSS-TECHNOCOM PRIYASHI AASHI (JV) Versus THE UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
35	WP(C)/4424/2021 B/O	MAJEDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, CO OP GA, ASSAM
36	WP(C)/4430/2021 B/O	PADMARAJ RJ Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, RAILWAY
ORDERS				
37	I.A.(Civil)/1370/2021 B/O in WP(C)/3404/2021 WITH WP(C)/3404/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
		DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	AB/2571/2021 (CONNECTED WITH ITEM NO. 43 IN THE DAILY CAUSE LIST), FIXED	DEEPAK AGARWAL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
49	AB/2619/2021 B/O	SAROJ KR. CHOUDHURY Versus THE STATE OF ASSAM	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	PP, ASSAM
50	AB/2642/2021 B/O	ABHISHEK GUPTA Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
51	AB/2647/2021 B/O	PRIYAM DAS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./1794/2021 FIXED	TAJEN B. SANGMA @ TAJEN SANGMA @ TAZEN B. SANGMA AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN MS J YESMIN	PP, ASSAM
<u>ORDERS</u>				
53	I.A.(CrI.)/344/2021 B/O in AB/1845/2021 WITH AB/1845/2021	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS. J HAZARIKA	PP, ASSAM
		SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/4323/2021 BY SLIP	DHRUBA JYOTI GAYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
31	WP(C)/4428/2021 B/O	MANTU MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	SC. EDU.
ADMISSION				
32	WP(C)/7085/2018 FIXED	DIPALI BORUAH DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. I DEKA	SC, ELEM. EDU GA, ASSAM
33	WP(C)/3816/2021 FIXED	RAMEN KR SARMA AND 41 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHETRY MR B CHOUDHURY MS. N SHYAMAL MR N K PHUKAN	SC, SEC. EDU. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/4410/2021 B/O	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MR. Y ALI	GA, ASSAM
43	WP(C)/4411/2021 B/O	KHARIF UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, IRRIGATION
ORDER NO STEPS				
44	I.A.(Civil)/1106/2021 FIXED in WP(C)/2416/2021 WITH WP(C)/2416/2021	SHAHID HOSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A AHMED MR. A AHMED MR. S H ZAMAN U U KHAN	GA, ASSAM SC, HEALTH AND F W ASSTT.S.G.I. SC, FINANCE GA, ASSAM MR. K K PARASAR (*R-1) SC, HEALTH AND F W ASSTT.S.G.I. SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
45	I.A.(Civil)/1347/2021 B/O in Cont.Cas(C)/103/2020 WITH Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. N GOSWAMI MR P NAYAK, SC FINANCE DEPTT. MS K KALITA MR. N GOSWAMI, GA MR. B K BHAGAWATI MR P NAYAK, SC FINANCE DEPTT. MS P DAIMARI MS K KALITA

46 **WITH**
Cont.Cas(C)/151/2020

DIJEN ROY BARUAH @ DWIJEN ROY
BORUAH @ DUEIJEN ROY BARUAH
Versus
MOHAMMAD ARIZ AHMED AND ORS.

MR D BORUAH
MR R DHAR
MR N N UPADHYAYA
MR. B B KAKATI

MR. D SAIKIA
MR. B K BHAGAWATI
MR. B GOGOI
MR P NAYAK
MS K KALITA
MR A CHALIHA

ADMISSION

47 WP(C)/2378/2021
B/O

RAJEN DEKA
Versus
THE STATE OF ASSAM AND 6 ORS

MR. M ISLAM
MS RUKMINI BARUA
MS PADMINI BARUA

GA, ASSAM
SC, AG
SC, FINANCE
SC, IRRIGATION

ORDERS

48 WP(C)/4401/2020
FIXED

MAHESH CHAND SHARMA
Versus
THE UNION OF INDIA AND 6 ORS.

MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY
MR. L M RAHMAN

GA, ASSAM
GA, ASSAM
MR. S K MEDHI
MR. S K MEDHI
MR. S K MEDHI
ASSTT.S.G.I.
SC, UPSC

WITH

I.A.(Civil)/2041/2020
in WP(C)/4401/2020

MAHESH CHAND SHARMA
Versus
THE UNION OF INDIA AND 7 ORS.

MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY

GA, ASSAM
ASSTT.S.G.I.
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
ORDERS				
33	I.A.(Civil)/1324/2021 P/H, (AT 2.00 PM), FIXED in WP(C)/2461/2020	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N DEKA MR. M GOGOI	GA, ASSAM
	WITH WP(C)/2461/2020	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
34	MACApp./241/2018	NATIONAL INSURANCE COMPANY LTD. Versus SMTI ARPANA TALUKDAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B K JAIN (R1-R4) MS. O PHUKAN (R1-R4)
	WITH CO/22/2021 in MACApp./241/2018	ARPANA TALUKDAR AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. B K JAIN MS. M DASGUPTA	MR. R GOSWAMI
35	I.A.(Civil)/1301/2021 FIXED in WP(C)/7753/2017	NIPUN KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K DAS MR M P BHUYAN	GA, ASSAM SC, BTC
	WITH WP(C)/7753/2017	NIPUN KUMAR BASUMATARY Versus THE STATE OF ASSAM and 5 ORS.	MR.D K DAS MS.P BHUYAN	GA, ASSAM SC, BTC
36	I.A.(Civil)/1348/2021 B/O in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN

WITH
RSA/197/2016

SRI PRASANTA KUMAR SARKAR
Versus
SRI SUSANTA KUMAR NATH and 8 ORS

MRS. N SAIKIA
MRS. P GOSWAMI
MS. L BORGHAIN

MR B D DAS, R1 AND R4
MR. N GOSWAMI (R6 TO 9)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021
9)	MR J DAS	06-09-2021	To	10-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,6th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
56	Bail Appln./2189/2021 B/O	MUSLIM KHAN Versus THE STATE OF ASSAM	MS. T ROY	PP, ASSAM
BAIL HEARING				
57	AB/2148/2021 FIXED	SULEMAN ALI @ SULEMAN AND ANR Versus STATE OF ASSAM	R RAHMAN	PP, ASSAM
58	AB/2290/2021 FIXED	MANASH TALUKDAR Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021
9)	MR J DAS	06-09-2021	To	10-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
56	Bail Appln./1650/2021 (AT 10:30 AM)	MOZAMMIL HAQUE Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
57	Bail Appln./2089/2021 (AT 10:30 AM)	NITU DAS Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
<u>MOTION (BA)</u>				
58	Bail Appln./2185/2021 B/O	HIRENDRA SINHA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
59	Bail Appln./2186/2021 B/O	SUMIT KUMAR BERIA AND ANR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR G K DEKA	PP, ASSAM
60	Bail Appln./2187/2021 B/O	SYED NASSIF AHMED Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
61	Bail Appln./2188/2021 B/O	JAY SHANKAR RAY Versus THE UNION OF INDIA	MR S BORTHAKUR MR H P NEPAL	SC, NCB
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./1833/2021 FIXED	MD AJJUR HUSSAIN SAIKIA @ AJJUR HUSSAIN Versus THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
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9)	MR J DAS	06-09-2021	To	10-09-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
37	WP(C)/4235/2020 FIXED	MAHBUBUR RAHMAN AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
38	WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
	I.A.(Civil)/932/2019 in WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MR. K M MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
39	WP(C)/1321/2019	IMRAN HUSSAIN AND 31 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
40	WP(C)/1440/2019	SAMANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
41	WP(C)/1554/2019	SOHIDUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
	WITH			
42	WP(C)/1601/2019	GOUTAM MAZUMDAR AND 40 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.

43	WITH WP(C)/1814/2019	RUNA LAILA AND 58 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
44	WITH WP(C)/1863/2019	HIKMOT ALI AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	SC, ELEM. EDU SC, ELEM. EDU
45	WITH WP(C)/1866/2019	GULZAR HUSSAIN BHUYAN AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN MR M ALI	SC, EDU
46	WITH WP(C)/4785/2019	DIPIKA MEDHI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU
47	WITH WP(C)/3080/2020	ABDUL MALIQUE BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
48	WITH WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU
49	WITH WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
50	WITH WP(C)/4688/2020	PARTHA PRATIM HAZARIKA AND 119 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
51	WITH WP(C)/5268/2020	ZUHAIID AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
ORDERS				
52	WP(C)/5247/2020 B/O	ROFIQUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. S S ROY ASSTT.S.G.I.
53	I.A.(Civil)/1359/2021 B/O in WP(C)/3713/2021	THE NORTH ESTERN ELECTRIC POWER CORPORATION LTD AND 6 ORS Versus KANTA RAM MILI AND 3 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA	MR. C GOSWAMI ASSTT.S.G.I.
	WITH WP(C)/3713/2021	KANTA RAM MILI Versus THE UNION OF INDIA AND 9 ORS	MR. C GOSWAMI	MR D SENAPATI MR. K K PARASAR MS. S. TODI MR H K SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 10-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	Crl.Pet./1213/2019 WITH LCR 2 FILES, B/O	HEMANTA KALITA Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI MR A TEWARI MR. D WANGDI	PP, ASSAM MS. B SHARMA
HEARING				
55	MFA/15/2015 WITH LCR 1 FILE, FIXED	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS.R CHOUDHURY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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